

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 227 OF 2014 &
IA No. 347 of 2014**

Dated:- 09th July, 2015

In the matter of:-

M/s Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus	
M/s Raj West Power Ltd. & Ors. Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **08.09.2015.**

COURT MASTER